

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 2091
TO BE ANSWERED ON 1st JANUARY 2018**

Uniform Test Pattern

2091. SHRI ADV. M. UDHAYAKUMAR:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether it is true that the Central Board of Secondary Education(CBSE) has decided to conduct uniform test pattern from class 6 to 8 and if so, the details thereof;
- (b) if so, whether it is also true that this move is to prepare students for class 10 board examinations;
- (c) if so, whether it is also true that the CBSE wants the new format to be implemented from the 2017-18 session; and
- (d) if so, the steps taken/proposed to be taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(SHRI UPENDRA KUSHWAHA)

(a): Central Board of Secondary Education (CBSE) issued an advisory no. Acad-14/2017 dated March 21, 2017 on Uniform System of Assessment, Examination and Report Card for classes VI-IX from Academic Year 2017-18 onwards to schools to follow the same pattern for tests and report card to facilitate inter school migration in CBSE affiliated schools.

As the primary stakeholders of CBSE are Kendriya Vidyalayas, Government schools and Sainik schools etc. where the wards of employees of Central Government with All India transfer liability study, therefore, the said circular specifically aimed at mitigating the hardship of students arising out of different patterns followed by schools affiliated to CBSE at different places. This circular can be accessed on the website of <http://cbse.nic.in/newsite/cir2017.html>.

(b): The circular mentions that the proposed pattern would prepare the students to cover the whole syllabus of the academic year and face the challenge of class X Board examination, and would thus, ensure the 'quality of education'.

(c): This circular of CBSE is of the advisory nature till class VIII. However, for class IX it is to be implemented from the session 2017-18.

(d): No Madam.
